

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.227- IA/569(AHM)2024
in
C.P. (IB)/82(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Mavjibhai Chaturbhai Patel
V/s
HDFC Bank Limited

.....Applicant

.....Respondent

Order delivered on: 07/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nilesh Udernani, Adv.
For the PG : Mr. Mohit Gupta, Adv.
For the HDFC Bank : Mr. Hem Buch, Adv.

ORDER

IA/569(AHM)2024

Heard the RP and PG. HDFC bank raised no objection. Their right to file reply was already closed.

Order is reserved.

Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)